

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA Nos.170, 171 & 234 of 2015 in  
DFR NO. 646 OF 2015**

**Dated:-15<sup>th</sup> July, 2015**

**In the matter of:-**

**Southern Power Distribution Co. of Andhra Pradesh Ltd. & Anr.  
...Appellant(s)**

**Versus**

**Biomass Energy Developers Association & Ors.  
...Respondent(s)**

**ORDER**

The Bench has not assembled. As agreed by the parties, list the matter on **14.08.2015.**

**COURT MASTER**